

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.266/94

Thursday, this the 10th day of February, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Ms. CP Rajamini,  
Kazhakappura House,  
P.O. Chavassery, Kannur Dt.  
Pin: 670 702.

....Applicant

By Advocate Shri M Paul Varghese.

Vs.

1. Superintendent of Post Offices,  
Tellicherry Postal Division,  
Tellicherry.
2. Union of India represented by  
Secretary, Ministry of Communications,  
New Delhi.

....Respondents

By Shri S Krishnamoorthy, Addl Central Govt Standing Counsel

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks appropriate direction to command respondents to consider her candidature for appointment as Extra Departmental Branch Post Master, Chavassery Post Office. It is said that an interview is to be held on 11.2.1994 for this purpose. We find that in OA 1963/93, a Division Bench of this Tribunal had directed first respondent:

"to consider the applicant (same person) also in the regular selection of Extra Departmental Branch Postmaster, Chavassery P.O. along with candidates..."

2. In the light of this specific direction, which according to learned Additional Standing Counsel, is binding on the respondents, we find no need to entertain this application or issue any orders thereon.
3. Application is disposed of accordingly. No costs.

Dated the 10th February, 1994.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN